

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). On the basis of information received from local sources the officers of the Central Bureau of Investigation visited the University Office located in 'Golden Threshold' on May 17—19, 1977, and scrutinized certain documents. The report of the Central Bureau of Investigation has been received by the Government and is under examination.

Letter by Chairman F.C.I. to Write Off Arrears

5680. SHRI DILIP CHAKRAVARTY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the unrealised amount due to the Food Corporation of India upto 31st March, 1977;

(b) whether it is a fact that a circular letter was issued by the Chairman, F.C.I. to write off the arrears;

(c) if so, was any approval taken from the Ministry before issuing the circular letter;

(d) if not, had the Chairman the authority to issue such a circular letter; and

(e) what is the amount involved?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) As on 31st March, 1977, the amount due to Food Corporation of India from various parties including the Government of India amounted to Rs. 178.89 crores.

(b) No such circular letter was issued by the Chairman.

(c) to (e). Do not arise.

Extension of services to teachers in Delhi during emergency

5681. SHRI KANWAR LAL GUPTA: Will the Minister of EDUCATION AND SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether under the influence of Caucus during the Emergency certain teachers in the Higher Secondary Schools in Delhi were given extension of more than one year in their services after their retirement date during 1975-76 and 1976-77; and

(b) the names of the teachers concerned and the reasons for granting this extension?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) According to the information received from Delhi Administration, no such extension was given.

(b) Does not arise.

Violation of University Admission Rules by certain Colleges of Delhi

5682. SHRI KANWAR LAL GUPTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware of the fact that there is a violation of University admission rules by certain colleges of Delhi;

(b) whether the Admission Grievances Committee has condemned some colleges violating the admission rules;

(c) if so, the names of such colleges and the action taken by the University against them; and

(d) whether Government propose to provide admission to all the eligible students in Delhi Colleges?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). According to the information furnished by the Univer-